

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF BHOPAL ZONAL BENCH

Date :18thDecember, 2018
Time :02.00 P.M.

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL
CHAIRPERSON

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE MR. JUSTICE K. RAMAKRISHNAN
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

(THROUGH VIDEO CONFERENCING)

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 25/2018 (CZ) (M.A. No. 122/2018)	Vinay Ruthia Vs. Smt. SushmaNarang&Ors.	Mr. Rohit Sharma, Adv. for Applicant
2.	Original Application No. 41/2018 (CZ) (M.A. No. 120/2018& M.A. No. 121/2018)	JaimanglamJabali Foundation Vs. State of M.P.&Ors.	Mr. C. P. Singh, Adv. for Applicant
3.	Appeal No. 233/2018 (M.A. No. 1458/2018 & M.A. No. 1459/2018)	LaxmiChouhan Vs. Union of India &Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
4.	Original Application No. 145/2017 (CZ) (M.A. No. 114/2018 M.A. No. 115/2018)	Balavana Sinh Vs. State of Madhya Pradesh &Ors.	Mr. Rohit Sharma, Adv. for Applicant Mr. Sachin K. Verma, Adv. for R-1 to 3
FOR HEARING			
5.	Original Application No. 95/2017 (CZ) (M.A. No. 392/2017)	Shiv Lal Salvi &Ors. Vs. Union of India &Ors.	Mr. Saurabh Sharma, Adv. for Applicant Mr. Om Shankar Shrivastav, Adv. for R-1 Mr. NilavaBandhyopadhyas& Mr. Tushar Roy, Adv. for R-2 Mr. Sandeep Singh, Adv. for R-3 to 6 Mr. Siddharth Chauhan, Adv.
6.	Original Application No. 148/2017 (CZ)	Alok Dubey Vs. State of Chhattisgarh &Ors.	Mr. Saurabh Sharma, Adv. for Applicant Mr. Om Shankar S., Adv. for R-1 Mr.Siddharth Chauhan, Adv. for R-2 to 4 Mr. Shasthi, Adv. for R-5
7.	Original Application No. 414/2018 (M.A. No. 833/2018, M.A. No. 1749/2018 & M.A. No. 1757/2018) (Earlier O. A. No. 127/2013 (THC) (CZ)	Santosh Mittal &Ors. Vs. State of Rajasthan &Ors.	Mr. Saurabh Sharma, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan Mr. Rishi Raj Saxena, Adv. for RSPCB Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Ms. MaliniSud& Mr. VikasMishra,Adv.

CASES AT SR. NO. 8 TO 10 WILL BE TAKEN-UP ON 08.01.2019 FOR HEARING

8.	Original Application No. 458/2018 (Earlier O.A. No. 195/2014 (CZ)) WITH	Sanjeev Dutta Vs. National Thermal Power Corporation Ltd. &Ors.	Mr. Saurabh Sharma & Mr. Dharamvir Sharma, Advs. for Applicant Mr. Siddharth Chauhan, adv. Mr.Sachin K. Verma, Adv. for NTPC/CEA Mr. Om S. Shrivastava, Adv. for MoEF
9.	Original Application No. 459/2018 (Earlier O.A. No. 196/2014 (CZ))	Rashmi Singh Vs. National Thermal Power Corporation Ltd. &Ors.	Mr. Saurabh Sharma & Mr. Dharamvir Sharma, Advs. for Applicant Mr. Siddharth Chauhan, adv. Mr.Sachin K. Verma, Adv. for NTPC/CEA Mr. Om S. Shrivastava, Adv. for MoEF
10.	M.A. No. 476/2018, M.A. No. 477/2018 & M.A. No. 840/2018 (Earlier M. A. No. 447/2017 (CZ) IN Original Application No. 337/2014 (CZ))	Shri Vinod Kumar Kori Vs. State of Madhya Pradesh &Ors.	Mr. V. K. Shukla, Adv. for State of MP Mr. RajulShrivastav, Adv. for MPPCB Mr.BalenduShekhar,Adv. for Bhopal MC Mr. ShyamalAnand, Adv. for HMA Agro Industries Ltd. Mr. Dharmvir Sharma, Adv. for HMA Mr. VivekChoudhary, Adv. for BMC Mr. Santosh Verma, Adv. for ADM

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